

**COURT-1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 284 of 2017 in  
DFR No. 363 of 2017**

**Dated: 3<sup>rd</sup> August, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**NCL Industries Ltd. .... Appellant(s)  
Vs.  
Andhra Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Purna Singh  
Mr. Gautam Prabhakar for R-2

**ORDER**

**IA No. 284 of 2017  
(Appl. for waiver of court fee)**

Issue notice to the Respondents returnable on 29.08.2017. Dasti, in addition, is permitted.

List the matter on **29.08.2017**. Registry may number the appeal only after this application is disposed of.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**